

to provide an incentive for adoption of improved technology as well as the likely effect on the rest of the economy. The overall approach of Government is tuned to achieve the policy objective of attaining self-sufficiency in edible oils as early as possible.

Trial production by NALCO :

832. SHRI PRAKASH V. PATIL : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether the National Aluminium Company will go in for trial production in early 1987;

(b) if so, whether all the production units have been geared up fully to achieve this target;

(c) the targets of production fixed for aluminium and alumina for trial production; and

(d) when the units of NALCO will go in for full production ?

THE MINISTER OF STATE IN THE DEPARTMENT OF MINES IN THE MINISTRY OF STEEL AND MINES (SHRIMATI RAM DULARI SINHA) : (a) and (b) Yes, Sir.

(c) and (d) The Trial Production Target for Alumina is 72,000 tonnes and for Aluminium 8,000 tonnes. NALCO is expected to be in full production by 1988-89.

Price fixation of paddy

833. SHRI UTTAM RATHOD : Will the Minister of AGRICULTURE be pleased to state :

(a) Whether the procurement prices of paddy and cereals were increased recently;

(b) if so, the details of the increase; and

(c) whether this will lead to an increase in the price of rice and cereals of different varieties sold through fair price shops ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) and (b) The Government had increased the procurement prices of paddy and kharif coarse cereals in August, 1986 as per details given below :

Commodity	(Rs. per quintal)	
	1985-86	1986-87
Paddy		
Common	142	146
Fine	146	155
Superfine	150	154
Kharif Coarse Cereals (Jowar, Bajra, Maize and Ragi)	130	132

(c) The price at which rice is issued to the State Governments and Union Territory Administrations from the Central Pool was raised by Rs. 8.00 per quintal with effect from 1.10.1986. The prices in the Fair Price Shops are fixed by the State Governments/Union Territory Administrations themselves and include their distribution costs and subsidies, if any, and vary from State to State.

Single unified Metropolitan Transport Authority

834. DR. CHINTA MOHAN : SHRI RAM DHAN :

SHRI V. SOBHANADRESSWARA RAO :

Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether a single unified Metro-

politan Transport Authority is being planned for the proposed National Capital Region covering four States;

(b) if so, the details thereof;

(c) whether as a first step all octroi levies and other impediments in free and easy travel are proposed to be scrapped under NCR system to serve as a model for others; and

(d) whether uniform traffic laws and practices including taxes are also proposed to be applied to NCR ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) :

(a) and (b) The Interim Development Plan approved by the Board on 29-8-1986 has suggested the formation of a single unified metropolitan transport authority to formulate and guide actions regarding fare structure of different modes, their gradation and combination.

(c) No, Sir.

(d) No, Sir.

Encouragement to farmers to produce groundnut

835. SHRI K. RAMACHANDRA REDDY : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government propose to import edible oil in view of the hike in prices of groundnut in the market :

(b) whether Government propose to encourage the farmers by supplying HYV of groundnut seeds, cheap fertiliser improved farm equipments and other inputs so as to motivate the farmers to grow more groundnut; and

(c) whether Government also propose to raise the support price from Rs. 370/- to Rs. 600/- per quintal ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) At present a gap exists between the demand and supply of indigenous edible oils. Government imports edible oils in order to bridge this gap.

(b) Under the Centrally Sponsored, National Oilseeds Development Project, financial assistance is available on various inputs like improved seed, farm equipments production of rhizobium culture etc. to increase the production of oilseeds including groundnut.

(c) There is no such proposal under consideration of the Government.

Setting up of Committee for poverty alleviation programmes

836. SHRI DINESH SINGH : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government have considered the setting up of a Committee of Members of Parliament and State Legislators to review the poverty alleviation programmes in their areas; and

(b) if so, the progress made in setting up the Committee and details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI RAMANAND YADAV) : (a) and (b) No, Sir. MPs/MLAs are already members of the Governing Body of the District Rural Development Agency. The Governing Body gives direction and guidance for implementation of poverty alleviation programmes of Integrated Rural Development Programme and National Rural Employment Programme. The implementation of these programmes is also reviewed by the Parliamentary Consultative Committee attached to this Ministry.